

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE: DELHI**

**ORDER**

In partial modification of Duty Roster for the month of February-2010 at Tis Hazari Courts, Delhi, Sh. Sushant Changotra, Duty Magistrate for 25-02-2010, will be available at 2056, Type-IV, Gulabi Bagh, Delhi for the purpose of attending duty work instead of House No. 2010 Sector 4, Gurgaon, Haryana.

  
(KAVERI BAWEJA)  
Chief Metropolitan Magistrate  
Delhi

No. ~~1786~~ ~~1800~~ CMM/2010

Dated, Delhi the ~~22/2/10~~ .....

Copy forwarded for information & Necessary action to

01. The Registrar General, High Court of Delhi, New Delhi  
(through District Judge -I & Sessions Judge, Delhi)
02. The District Judge-I & Sessions Judge, Delhi
03. The ACMM-I, Tis Hazari, Patiala House, Rohini, KKD & Dwarka Courts, Delhi
04. The Officers concerned.
05. The Commissioner of Police, Delhi
06. The Director of Prosecution, Delhi.
07. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
08. The Video Conferencing Room, Tis Hazari Courts, Delhi.
09. The District Court Web-Site Committee Room No. 234, Tis Hazari Courts, Delhi.
10. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
11. The Reader to CMM: Tis Hazari Courts, Delhi.
12. The office file.

  
(KAVERI BAWEJA)  
Chief Metropolitan Magistrate  
Delhi